

GOVERNMENT OF INDIA  
MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

**LOK SABHA**  
**UNSTARRED QUESTION NO. 1276**  
**TO BE ANSWERED ON: 02.05.2016**

**PUBLIC PROCUREMENT POLICY**

1276. SHRI PRALHAD JOSHI:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) whether various Ministries, Departments and Public Sector Undertakings (PSUs) have been able to abide by the 20% procurement from the Micro, Small and Medium Entrepreneurs of their annual goods or services as stipulated by the Public Procurement Policy for MSMEs Order during each of the last three years;
- (b) if so, the details thereof, Ministry-wise;
- (c) whether any of the entities mandated by the Order have not procured the required 20% from the MSMEs and if so, the details thereof and the reasons therefor alongwith the steps taken by the Government in this regard; and
- (d) whether any exemptions have been made by the Government on request to this Order and if so, the details thereof?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF  
MICRO, SMALL AND MEDIUM ENTERPRISES  
(SHRI GIRIRAJ SINGH)

(a) to (c): The Government of India has notified the Public Procurement Policy for Micro and Small Enterprises (MSEs) Order 2012, which is applicable to Central Ministries/Departments/CPSUs with the objective of achieving an overall procurement of minimum of 20% of total annual purchases of products produced and services rendered by Micro & Small Enterprises which has become mandatory w.e.f. 1st April, 2015. A sub target of 4% out of this 20% target of annual procurement has been earmarked for procurement from MSEs owned by SC/ST entrepreneurs.

As per data furnished by Central Ministries/ Departments and PSUs, the details of procurement for last three years is at Annex – I.

(d): The details of exemption provided (item-wise) since the implementation of this Order is at Annex-II.

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## Annex-I

**Annex I referred to in reply to parts (a) to (c) of the Lok Sabha un-starred question No. 1276 for answer on 2.5.2016.**

**Details of Procurement reported by Ministries/Departments /CPSUs for the last three years**

(Figures in Rs. Crore)

Sl. No.	Year	2012-13		2013-14		2014-15	
		Total annual procurement	MSE procurement	Total annual procurement	MSE procurement	Total annual procurement	MSE procurement
1	Govt. Ministries	284.47	62.17	-	-	1500.32	36.50
2	Govt. Deptts.	43.44	0.74	-	-	2566.96	104.90
3	CPSUs	84155.18	12886.08	82535.55	12425.89	131766.86	15300.57
	<b>Grand total</b>	<b>84483.09</b>	<b>12948.99</b>	<b>82535.55</b>	<b>12425.89</b>	<b>135834.14</b>	<b>15441.97</b>

Source : As per data furnished by Central Ministries/ Departments and PSUs.

**Annex- II**

**Annex II referred to in reply to part (d) of the Lok Sabha un-starred question No. 1276 for answer on 2.5.2016.**

Details of Exemption given for procurement of products from Non-MSEs

<b>SI No.</b>	<b>Name of the Ministry/ Department</b>	<b>Name of the Product</b>	<b>Total Quantity</b>
1.	Ministry of Defence (Armed Force)	Drums and Barrels	6,000 (Six Thousand)
2.	Ministry of Defence (Armed Force)	Barrels	7,00,000 (Seven Lakhs)
3.	Ministry of Home Affairs (Central Reserve Police Force)	Footwears	30,000 (Thousand) pairs of Shoes
4.	Ministry of Home Affairs (Central Industrial security Force)	Cloth for Shirt Angola	74,375 meters (Seventy four Thousand and Three Hundred Seventy Five meters)